

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in
Appeal No. 21 of 2013**

Dated : 5th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Narayanpur Power Co. Ltd.

.... Review Petitioner(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,
Sr. Adv.**

**Counsel for the Respondent(s): Mr. B.S. Prasad
Mr. Shodhan Babu**

ORDER

Reply is being filed today. The learned counsel for the Review Petitioner seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 24.03.2014 after serving copy on the other side.

Post the matter on **03.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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